GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.3880 TO BE ANSWERED ON THE 9TH AUGUST, 2016/SHRAVANA 18, 1938 (SAKA)

SUICIDE BY CAPF PERSONNEL

3880. SHRI S.P. MUDDAHANUME GOWDA: SHRI C.S. PUTTA RAJU:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether cases of fratricide/killing/ firing at colleagues and suicide cases in various Central Armed Police Forces (CAPF) have been reported;
- (b) if so, the number of such cases reported during each of the last three years and the current year separately, rank and force-wise;
- (c) whether the Government has identified the causes/circumstances for such incidents and if so, the details thereof;
- (d) the number of CAPF personnel who have got consultation from psychologists during the said period, force-wise; and
- (e) the measures taken by the Government to check such cases in future and improve the working condition of CAPF personnel?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU)

(a) & (b): The details of suicide and fratricide/Killing/firing at colleagues in CAPFs & Assam Rifles (AR) for the last three years and

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the current year, rank and force-wise is attached at Appendix – 'A'.

- (c): An enquiry is conducted in each case of fratricide/killing/firing at colleagues and suicide case. It was observed that causes/circumstances behind most of such cases are found to be due to personal/domestic problems, illness etc.
- (d): Counseling in CAPF's is done on need basis to CAPF personnel. To reduce stress, practice of yoga etc is encouraged.
- (e): Following measures have been taken to check the above cases in future and to improve the working condition of CAPF personnel:-
- AR personnel. The hospitalization period due to injuries while on duty is treated as on duty. Choice posting is considered to the extent possible after the personnel served in hard area.

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- (ii) Regular interaction of officers with troops to find out and redress their grievances.
- (iii) Ensuring adequate rest and relief by regulating the duty hours.
- (iv) Improving living conditions for troops, providing adequate recreational/ entertainment, sports, communication facilities etc.

 Crèche facility is also provided at various establishments (where feasible) to facilitate the female employees.
- (v) Facility of retention of government accommodation at the place of last posting (for keeping the family) while posted in NE State, J&K and LWE affected areas (except State Capitals).
- (vi) Providing better medical facilities, also organizing talks with specialists to address their personal and psychological concerns and organizing Meditation & Yoga routinely for better stress management.

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(vii) Adequately compensating the troops deployed in difficult areas.

(viii) Other welfare measures like facility of Central Police Canteen (CPC), scholarship for wards etc. Also air courier service has been provided to CAPF personnel deployed in NE States, J&K and LWE affected areas as welfare measure.

- (ix) Designating retired CAPF personnel as ex-CAPF personnel for better identity and community recognition.
- (x) Promotions are released regularly to eligible personnel as & when the vacancies arise.

Appendix – 'A' L.S.US.Q.NO. 3880 FOR 09.08.2016

Force		Gazetted Officers				Subordinate Officers				Other Ranks				Takal
		2013	2014	2015	2016*	2013	2014	2015	2016*	2013	2014	2015	2016*	Total
CRPF	Suicide	0	0	0	3	3	7	6	0	35	34	32	17	137
	Fratricide/killing/firing at Collegues	0	0	0	0	0	1	1	0	0	1	0	0	3
BSF	Suicide	0	1	0	0	2	0	0	1	4	2	2	0	12
	Fratricide/killing/firing at Collegues	0	0	0	0	3	5	2	0	35	41	25	10	121
ITBP	Suicide	0	0	0	0	2	1	0	0	5	7	9	3	27
	Fratricide/killing/firing at Collegues	0	0	0	0	0	0	0	0	0	0	1	0	1
SSB	Suicide	0	0	0	0	0	0	0	1	7	8	8	2	26
	Fratricide/killing/firing at Collegues	0	0	0	0	0	0	0	0	2	0	0	0	2
CISF	Suicide	0	0	0	0	1	3	3	1	16	8	13	5	50
	Fratricide/killing/firing at Collegues	0	0	0	0	1	2	0	1	0	3	1	1	9
AR	Suicide	0	0	0	0	1	0	1	0	7	11	10	2	32
	Fratricide/killing/firing at Collegues	0	0	0	0	0	0	0	0	1	0	0	0	1

^{*}As on 30.06.2016